

22nd, 1975.  
2nd August,

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M. K. J. HUNWALA  
DEPUTY SECRETARY

No. 1014/1. No. 23/37/75-1.1.1.1. It is hereby notified for general information that the institution mentioned below has been approved by Secretary, Department of Science & Technology, the prescribed authority for the purposes of clause (1A) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

ANNOUNCEMENT

THE INSTITUTE OF SCIENCE & TECHNOLOGY, NEW DELHI.

The notification takes effect from 1.1.1975.

sd/

(T. P. JHUNJHUNWALA)

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4. Shri N.P.Singh, Dy. Secretary, Department of Science & Technology, New Delhi-110001 with ref. to O.M.No.1/6/75-RA.Ce<sup>11</sup> dated 22.7.75.
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